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(c) in what respect it differs from the eariler policy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A draft of an Agricultural Policy Resolution formulated in March, 1991 had been circulated to the State Governments; U.Ts. and Agricultural Universities for eliciting their comments. Nine StateslU.Ts. have sent their comments. After the receipt of ocm-ments from the State Governments furthe action will be taken.

Telephone facilities in village Panchyats in Rajasthan

- 171. SHRI KAMAL MORARKA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) what is the number of village Panchayats in Rajasthan presently having telephone facilities;
- (b) whether there is any action plan under Government's consideration to provide telephones to the remaining village panchyats of Rajasthan; and
- (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) 2592.

- (b) Yes, Sir.
- (c) Out of 7353 total Village Panchayats, 2592 are provided with telephone facilities as on 31-10-1991. The remaining village Panchayats are planned to be provided with telephone facility progressively by 31-3-1995.

First Afro-Asian Gmes in Delhi

to Questions

172. SHRI DHULESHWAR MEENA:

SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

Minister of HUMEN RESOURCE DEVELOPMENT be pleased to state;

- (a) whether any decision has since been taken by Government for hosting the first Afro-Asian Games (AAG) in the capital next year;
- (b) if so, what are the details thereof and if not, the stage at which the matter rests at present;
- (c) whether South Africa has been permitted to participate in these games; and
- (d) if so, what are the reasons for granting the permission?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE. SOURCE DEVELOPMENT (DEPART MENT OF YOUTH AFFAIRS AND SIGHTS) ADDITIONAL WITH OF MINISTER CHARGE THE STATE IN THE MINISTRY OF RESOURCE **HUMAN DEVELOP** MENT (DEPARTMENT OF WOMEN CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) to (d) The proposal received from the Indian Olympic Association (IOA) to host First Afro-Asian Games in the Capital next year is under consideration of Government. The question of allowing South Africa to participate in these Games, therefore, does not arise.

Demands of the All India Kendriya Vidyalaya Teachers Assoication

173. SHRI S. S. AHLUWALIA: SHRI SARADA MOHANTY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased

to refer to answer to Starred Question 107 given in the Rajya Sabha on the 3rd September, 1991 and state;

- (a) any action has since been taken on the demands of the teachers of Kendriya Vidyalaya Sangathan; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE SOURCE DEVELOPMENT (DEPART MENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAM!-TA BANERJEE): (a) and (b) A Statement is attached.

Statement

SI. No	Issues raised	Action taken
1	Meeting with H.R.M	The representatives of All India Kendriya Vidyalaya Teachess Association have makeH.R.M.and discussed their demands
·. 2	Review of transfer orders of teachers.	As andwhen fresh facts are brought to the notice of KVS, necessary action is taken.
3	Admission at the cost of eligible children.	 No further action required as adme under special dispensasion are given over and above the admissible class ceiling.
4	No recruitment of teachers during 1990-91	Fresh advertisement for recruitment during 1990-91 was not required as existing select panels are available.
. 5	Large vacancies of PGTs and Principals.	Orders or promotion of 44 Vice-Principals to the posts of Principal have a ready been issued. Appointment Promotion to the post of Post Graduate Teacher cut of the unutilised select panel is a continuing exercise.
6	Promotion postings of PGTs.	
7	Not filling the ST/ST vacancies.	The applications to fill up the SC/ST vacancies have been received in response to the advertisement.
8	Functioning of Joint Consultative Machine	ery The advice from Ministry of Law and Justice has been received in October, 1991 to convene JCM Meeting.
9	Representation of employees of Kendriya Vidyalaya Sangathan on the Board of Governors.	The representatives of the one Association have been reminded again on 7-10-1991 to send their suggestions.
10	Implementation of recommendation of Chatopadhyaya Commission.	At- The recommendations of the chattopadhyaya Commission together with those of the Fourth Pay Commission & the postulates of National Policy on Education were taken into consideration by the Govt. in fixing newpay scales for teachers under its control. The KVS has adopted the same pay scales.